

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM NO. 118**  
**(IB)-937(PB)/2019**

**IN THE MATTER OF:**

Amit Mittal	....	Applicant/petitioner
Vs.		
M/s. Crystal Buildtech Pvt. Ltd.	....	Respondents

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 03.07.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**


For the Applicant:	Mr. Maresh P. Sahay, Adv.
For the respondent	Mr. Sudipto Basu, Adv.

**ORDER**

Arguments heard. Order reserved.

Written submissions by the respondent may be filed within 3 days running into not more than 3 pages.

  
**(M. M. KUMAR)**  
**PRESIDENT**

  
**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**